

SPECIAL BENCH

ITEM NO. 104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

CP No.(IB)77/ALD/2020

CORAM:

- 1. SHRI RAJASEKHAR V.K.,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI AVINASH KUMAR SRIVASTAVA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th FEBRUARY, 2022,
04:30 PM**

NAME OF THE COMPANY	CONCRETE CHEMICALS JAIPRAKASH ASSOCIATES LTD	ADDITIVES PVT LTD	& V/S
UNDER SECTION	9 IBC		

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Prasad Sarvankar and Sh. Chaitanya Bhalchandra Nikte, Sh. Suhail Ahmad Ansari, Advs.
: *For the Operational Creditor*

ORDER

Ld. Counsel for the Operational Creditor present. No representation for the Corporate Debtor.

At the request of Ld. Counsel appearing for the Operational Creditor, this petition is dismissed as withdrawn.

File be consigned to the records.

—Sd—

**Avinash Kumar Srivastava
Member (Technical)**

—Sd—

**Rajasekhar V.K.
Member (Judicial)**

*Kavya Prakash Srivastava
(Stenographer)*